

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T. C.P. No. 40/(MAH)/2015  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2016

NAME OF THE PARTIES: M/s. Laxyo Energy Limited  
V/s.

M/s. Chinar Shipping and Infrastructure (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and  
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Anshul Jain	PCS	Anshul
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	Prachi Manekekar - Wazahwar	Adv. for. Petitioners	Prachi
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	M: S. Bhardwaj afw		
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	V. P. VERMA		
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Order

C.P No. 27 & 40/397-398/NCLT/MB/MAH/2015

1. Both the parties are present.
2. Pleadings to be completed on or before 29.09.2016.
3. Independent chairperson should continue till next date of hearing.
4. List this matter on 29.09.2016.

sd/-

M. K. SHRAWAT  
Member (Judicial)

sd/-

V. NALLASENAPATHY  
Member (Technical)

Dated: 31<sup>st</sup> August, 2016.